(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE-ORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, NEW DELHI.

No.F.3(4)/Lit./02/ LJ 108/3267

Dated: 14/5/08

NOTIFICATION

No.F.3(4)/Lit./02 In exercise of the powers conferred by clause (b) of the subsection (2) of Section 3 of the Oaths Act, 1969 (No.XLIV of 1969) read with the Government of India, Ministry of Home Affairs' Notification No.U-11030/2/80-UTL dated the 14th October, 1980, the Mt. Governor of the National Capital Territory of Delhi. hereby appoints, till further orders, the following person as Oath Commissioner in the National Capital Territory of Delhi, for administrating Oaths and affirmation of affidavits to be used in proceedings other than judicial proceedings and before the authorities other than the court of Law:-

S.No	Name	Date of Birth	Address
1.	Sh. Sunil Sehgal	02.09.1955	E-1, Sultan Apartments, Saidulabjab, New Delhi – 30
2.	Sh. Narender Arora	09.10.1971	H.No.18/83, Geeta Colony, Delhi – 31
3.	Sh. Mukhtiar Singh Dahiya	12.08.1943	D-2/56, Jeevan Park, Pankha Road, Uttam Nagar, New Delhi - 59.
4.	Sh. Krishan Kumar Dhankar	28.04.1954	114, Site-IIIrd, Vikas Puri, New Delhi – 18.
5.	Sh. Lakhbir Singh	20.04.1940	129-A, Pocket-1, Phase-1, Mayur Vihar, Delhi – 91
6.	Sh. Sunil Dutt Sharma	20.10.1963	H.No.D-924, Jan Kalyan Road, Bhajan Pura, Delhi.

- The Oath Commissioner shall follow, as far as may be practical, the procedure (i) laid down in the High Court Rules and Orders and instructions issued by the High Court of Delhi from time to time to Oath Commissioners appointed by the Delhi High Court or instructions issued by this Government from time to time.
- The Oath Commissioners shall not be charged fee exceeding Rs.5/- per (ii) affidavit.
- The Oath Commissioner shall use rubber stamp of different shape other than (iii) the one being used by the Oath Commissioners appointed by the High Court of Delhi and the stamp shall bear the words "Oath Commissioner appointed by the Govt. of National Capital Territory of Delhi".

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi.

Joint Secretary (Law)